

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23716/2004

(From the judgement and order dated 20/07/2004 in DBCWP No. 1484/2004 of
The HIGH COURT OF RAJASTHAN AT JODHPUR)

DIVYA DARSHANA Petitioner(s)

VERSUS

GOMA RAM & ORS. Respondent(s)

(With appln(s) for exemption from filing O.T., accepting English translation and
prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 30/03/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE R.M.LODHAFor Petitioner(s) Mr. Sushil Kumar Jain, Adv.
Ms. Pratibha Jain, Adv.For Respondent(s) Mr. Pallav Shishodia, Sr. Adv.
Ms. Madhurima Tatia, Adv.
Mr. D.N. Mishra, Adv.Mr. Kumar Kartikay, Adv.
Mr. Ran Vijay, Adv.
Ms. Neelu Sharma, Adv.
Mr. Milind Kumar, Adv.UPON hearing counsel the Court made the following
ORDERThe matter is adjourned.
(Usha Bhardwaj) (Veera Verma)
Court Master Court Master